

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(36)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/44/CAA/2017
NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD
SUPREME TEXTILES PROCESSING LIMITED
PRECOT MERIDIAN ENERGY LIMITED
NAME OF THE TRANSFERRE : PRECOT MERIDIAN LIMITED
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	V. SRINIVASAN	FOR PETITIONERS	
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ORDER

Counsel for the Petitioner present and prayed time for final submission. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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